मैं यह कहना चाहता हूं कि उधर के लोगों की सरकार चली गयी और अब 42 वर्ष बीत गये हैं। मान्यवर, 42 वर्षों में उत्तर प्रदेश के पूर्वी जिले, जिनमें आजमगढ़, मऊ, बलिया, जौनपुर, गाजीपुर, शामिल हैं। इनका विकास नहीं हो सका और न देश की मुख्य विकास की धारा में इन जिलों को जोड़ा जा सका। इसका एक ही मुख्य कारण है। बलिया से लेकर शाहगंज तक कोई बड़ी रेल लाइन नहीं है। जब देश में पहली बार रेल चलाने की कल्पना की गयी होगी तो उस वक्त वहां एक छोटी रेल लाइन बना दी गयी। उस पर एक ही गाड़ी चलती है। जिसका चलने, आने-जाने का कोई समय निर्धारित नहीं रहता है। मान्यवर, यही कारण है कि इन जिलों का विकास नहीं हो सका। यहां उद्योग-धन्धे नहीं लग सके और यहां के लोगों को जीविकोपार्जन के लिये कलकत्ता, बम्बई, पंजाब जैसे सुदूर भागों में जाना पड़ता है। उद्योग-धन्धे न लगने का मुख्य कारण यही है कि यहा पर कोई बड़ी रेल लाइन नहीं बन सकी है। मान्यवर, मेरा भी अनुरोध है और मैंने इस माननीय सदन में इस बात को कई बार उठाया है कि बलिया से लेकर शाहगंज तक, जो कि लगभग 140 किलोमीटर दूरी है, इसको अगर छोटी रेल लाइन से बड़ी रेल लाइन में परिवर्तित कर दिया जाये, तो यहां के 5-6 जिलों का विकास हो सकेगा और यहां के लोगों को आवागमन की सुविधा हो जायेगी। जनता की नई सरकार से जन-हित की बहुत सी आशायें हैं। मैं सरकार से मांग करता हूं कि उधर के भाई श्री वीरभद्र प्रताप सिंह ने जो मऊ से शाहगंज के लिये अनुरोध किया है, मेरा अनुरोध है कि इसको बलिया से लेकर शाहगंज तक बड़ी रेल लाइन में परिवर्तित कर दिया जाये, ताकि इन जिलों में उद्योग-धन्धे लग सकें और यहां के लोगों को आने-जाने की सुविधा हो सके।

श्री सत्य प्रकाश मालवीय: इलाहाबाद से बनारस भी।

श्री ईश दत्त यादव: इलाहाबाद से बनारस भी। जैसा माननीय सत्य प्रकाश मालवीय जी ने कहा है कि मैं इसका समर्थन करता हूं। मेरा अनुरोध है कि इलाहाबाद से बनारस तक भी बड़ी रेल लाइन बना दी जाये, क्योंकि बनारस से भटनी तक बड़ी लाइन बन रही है। इसका प्रस्ताव है और इस पर काम भी शुरू हो गया है। अगर इलाहाबाद-बनारस को बड़ी लाइन से जोड़ दिया जायेगा तो इससे लोगों को काफी सुविधा हो जायेगी।... (व्यवधान)

Kidnapping of Telugu Desam MLA in Andhra Pradesh

DR. NARREDDY THULASI REDDY (Andhra Pradesh) : Mr. Vice-Chairman, Sir, on last Saturday, that is, on 23-12-89, at 11 a.m., the Naxalites belonging to People's War Group, more specifically Prasadalam, in Andhra Pradesh, Kidnapped Shri M. Venkateswara Rao the Telgu Desam Party MLA of Dichpalli constituency of Nizamabad district in Andhra Pradesh. He was abducted by six armed Naxalities near Ramadugu village in Nizamabad district and he was taken to nearby jungles. The MLA went there to inaugurate a building. The Naxalites are demanding the relese of some of the Naxalites who were arrested in 1983 in exchange of the release of the abducted MLA. The Naxalites have also conducted a Press meeting with journalists in jungles. In this context, a two-day total *bandh* was observed in Nizamabad town in protest against this kidnap. The wife of Shri M. Venkateswara Rao, Shrimati Nalini Venkateswara Rao, is undertaking a fast unto death in front of the Collector's office in Nizamabad. She also said that if any untoward thing happens to her husband she will undergo self-immolation. She also requested the Chief Minister of Andhra Pradesh to take immediate and urgent necessary steps to secure the release of her husband. The father of the kidnapped MLA

[Dr. Narreddy Thulasi Reddy]

personally requested the Chief Minister of Andhra Pradesh, Dr. M. Chenna Reddy, to take immediate and necessary measures. Shri N.T. Rama Rao and the leaders of the all Opposition parties personally requested the Andhra Pradsh Chief Minister and the Government of Andhra Pradesh to take immediate necessary steps. But so far no action has been teken.

Sir, while the issue is very serious, the Chief Minister of Andhra Pradesh was in the process of cutting Christmas cake. Sir, it is very objectionable. Because of his irresponsible behaviour, because of this undue delay, the issue is turning more complicated. Yesterday night, one more M.L.A. Mr. Vithal Reddy, belonging to Ramayampeth constituency in Medak District was abducted. The M.L.A. belongs to the Congress Party. He was also abducted. It happened because of the undue delay and irresponsible behaviour of the Andhra Pradesh State Government. The Naxalites are also pressing some more demands. Sir, I have no hope in the Government of Andhra Pradesh and the Chief Minister of Andhra Pradesh. Anyhow, I sincerely and humbly request the Chief Minister of Andhra Pradesh, the Government of Andhra Pradesh and finally the Government of India to take very urgent, immediate and necessary steps to secure the release of the kidnppaed and abducted M.L.As. Shri M. Venkateshwara Rao and Shri Vithal Reddy. Sir, through this august House I also humbly request the Naxalites to release the kidnppeed M.L.As. on humanitarian grounds. Thank you, Sir.

PROF. C. LAKSHMANNA (Andhra Pradesh) : Sir, I associate myself with it.

श्री मोहम्मद खलीलुर रहमान (आन्ध्र प्रदेश) : मैं अपने आपको इससे एसोसियेट करता हूं।

THE VICE CHAIRMAN (SHRI B. SATYANARAYAN REDDY) : The whole House associates itself with it.

SHRI MOTORU HANUMANTHA RAO (Andhra Pradesh) : Since even a Congress M.L.A. has been kidnapped, I think the Congress Members will also associate themselves with it.

SHRI SYED SIBTEY RAZI (Uttar Pradesh) : This allegation that the Chief Minister of Andhra Pradesh is not taking interest in the release of the abducted M.L.A. is wrong, fabricated and false. We also feel agony and we also join you in demanding that the abducted M.L.A. should be released at once. But these allegations against the Chief Minister are wrong. The record should be corrected. It is a problem of humanitarian nature. It should not be politicalised. They are trying to politicalise it.

श्री मोहम्मद खलीलुर रहमान : आन्ध्र प्रदेश में क्या हो रहा है (व्यवधान) सिब्ते रजी साहब नहीं जानते हैं।

श्री सुरेन्द्रजीत सिंह अहलुवालिया (बिहार) : पूरे हिन्दुस्तान में चलेगा, इसके बारे में जरा सोचें जम्मू-कश्मीर में (व्यवधान)

THE VICE CHAIRMAN (SHRI B. SATYANARAYAN REDDY) : The whole House associates itself with it and request the concerned authorities to take appropriate steps to get these two M.L.A's. released immediately.

Settlement of claims of compensation under comprehensive crop Insurance Scheme in Andhra Pradesh

SHRI MENTAY PADMANABHAM (Andhra Pradesh) : Sir, I thank you for permitting me to